

(Hindi and English versions of the North Eastern Hill University, Shillong for the year 1991-92 together with Audit Report thereon.

- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library see No. LT 5883/94]

12.33 hrs.

MESSAGES FORM RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:

- (i) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Anti-Hijacking (Amendment) Bill, 1994, which has been passed the Rajya Sabha at its sitting held on the 5th May 1994."
- (ii) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the suppression of Unlawful Acts Against Safety of Civil Aviation (Amendment) Bill, 1994 which has been passed by the Rajya Sabha at its sitting held on the 5th May 1994."

12.33 ½ hrs.

[English]

BILLS AS PASSED BY RAJYA SABHA

SECRETARY GENERAL: Sir, I also

Matters Under Rule 377

lay on the Table two Bills passed by Rajya Sabha on the 5th May, 1994:

- (1) The Anti Hijacking (Amendment) Bill, 1994.
- (2) The Suppression of Unlawful Acts Against Safety of Civil Aviation (Amendment) Bill, 1994.

12.34 hrs.:

COMMITTEE ON AGRICULTURE

Twelfth Report and Minutes

[English]

SHRI NITISH KUMAR (Barh): Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Agriculture on the Draft Agriculture Policy Resolution 1992 of the Ministry of Agriculture and Minutes of Sitzings of the Committee relating thereto.

12.34 ½ hrs.

STANDING COMMITTEE ON COMMERCE

Fifth Report

[English]

SHRI H.D. DEVEGOWDA (Hassan). Sir, I beg to lay on the Table a copy of the Fifth Report (Hindi and English versions) of the Department-Related Parliamentary Standing Committee on Commerce on Demands for Grants (1994-95) of the Department of Commerce.

12.35 hrs.

MATTERS UNDER RULE 377

[English]

- (i) **Need for Early Implementation of scheme for providing drinking water for miners in Singareni**